

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(9) C.P.(IB)-298(MB)/2018
MA 336/2018

CORAM:

Present : SHRI M.K SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 17.05.2018

NAME OF THE PARTIES: Aircel Ltd

SECTION OF THE COMPANIES ACT :I & B Code, 2016.

ORDER

1. The Learned Representative of the RP is present. The Learned Representative of the Government of India is present.
2. On hearing for some time M.A. 336/2018 in CP No. 298/2018 and M.A. No. 337/2018 in CP No. 302/2018 the Status-quo is to be maintained till the next date of hearing.
3. Matter shall be reconsidered. Meanwhile, on receiving the Application from the Applicant the Government of India shall file their Counter Reply by 18.06.2018, copy to be served on the other side in advance. A rejoinder can be filed by 28.06.2018.
4. Matter to be listed on **02.07.2018 First on Board.**

SD/-

M.K SHRAWAT
Member (Judicial)

17.05.2018.

Suresh/Aah